

**Annexure - A**

**"PROFORMA FOR ISSUANCE OF ENTRY CARD TO SENIOR ADVOCATES /  
ADVOCATES**

- 1 Name of Sr.Advocate / :  
Advocate
- 2 Enrolment No. :
- 3 Date of Birth :
- 4 Blood Group :
- 5 Address:- :
- a. Home :
- b. Chambers :
- Telephone No. :
- Mobile No. :



Date:  
Place:

**Signature of Sr.Advocate / Advocate**

**Enclosures to be furnished:**

- 1. Copy of the ID Card of Bar Council of Tamil Nadu/Puducherry
- 2. Copy of the Enrolment Certificate issued by the Bar Council
- 3. Copy of authorization issued by the Association, with which he/she is a member.

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I .....S/o.W/o.D/o.H/o. ....hereby acknowledge the receipt of  
Entry card issued by the High Court of Madras.

**Signature of Sr.Advocate / Advocate**

-----TEAR HERE -----

**Acknowledgment**

Received application for Entry Card from Mr./Ms..... dated .....

**Registry  
High Court of Madras**

**Annexure - B**

**"PROFORMA FOR ISSUANCE OF VEHICLE PASS TO SENIOR ADVOCATES /  
ADVOCATES**

1 Name of Sr. Advocate / Advocate :

2 Name of Father / Husband

3 Enrolment No.

4 Address:-

a. Home

b. Chambers

Telephone No.

Mobile No.

5 Vehicle Details

Regn. No. ....

Type of Vehicle : 2/4 Wheeler

6 Vehicle owner

Self/Spouse/Parents

Date:

Place:

**Signature of Sr. Advocate / Advocate**

**Conditions for issuance of Vehicle Pass:**

- i. Vehicle Pass will be issued to the Advocates only on production of original R.C. along with a photocopy and original will be returned, after retaining photocopy.
- ii. Vehicle Pass will be issued only if the R.C. stands in the name of the Advocate/spouse/parents.
- iii. No Advocate will be issued more than two Vehicle Passes.
- iv. Vehicle Pass is not transferable.
- v. Vehicle Pass should be compulsorily pasted on the vehicle.
- vi. On transfer of ownership of vehicle, the Advocate will have to surrender the existing Vehicle Pass to the Registry. Only on such surrender, a new Vehicle Pass will be issued.

Note: Breach of any of the conditions will be viewed seriously and may result in cancellation of the Vehicle Pass.

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I .....S/o.W/o.D/o.H/o. ....hereby acknowledge the receipt of Entry card issued by the High Court of Madras.

**Signature of Sr. Advocate / Advocate**

-----TEAR HERE -----

**Acknowledgment**

Received application for Vehicle Pass from Mr./Ms..... dated ..... For Vehicle No. ....

**Registry  
High Court of Madras**